

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 704
ANSWERED ON 02/12/2024**

AMRUT SCHEME FOR THE STATE OF ANDHRA PRADESH

704. SHRI YERRAM VENKATA SUBBA REDDY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether there is a fact that Government has committed to release ₹ 1,056.62 crores as the Central Assistance under AMRUT scheme for the State of Andhra Pradesh in the last three years i.e., 2021-22, 2022-23 and 2023-24;
- (b) if so, the reasons that only ₹183.70 crores have been released during the last three years; and
- (c) by when Government is going to release the remaining amount to complete the projects taken under AMRUT?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (c): Atal Mission for Rejuvenation and Urban Transformation (AMRUT) was launched on 25 June 2015, under which Central Assistance (CA) for each States/ Union Territories (UTs) including Andhra Pradesh was allocated at the start of the Mission. State Annual Action Plans (SAAPs) of the State of Andhra Pradesh for the projects worth ₹2,890.17 crore were approved including Central share of ₹1,056.62 crore.

Further, funds for the projects were released under AMRUT on the basis of claims/ proposal submitted by the concerned State/ UT Government. For the State of Andhra Pradesh, against the committed Central Assistance (CA) of ₹1,056.62 crore for projects, the total admissible amount of ₹1,049.89 crore has already been released to the State Government from the year 2015-16 to 2023-24 as per details given below and no further release is due for release to the State under AMRUT:

Financial year	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	Total
Funds released (in ₹ Crore)	60.08	70.32	397.9	91.39	246.69	-	-	76.37	107.13	1049.89
